

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 294-295 of 2020**

**In the matter of:**

**State Bank of India**

**....Appellant**

**Vs.**

**Visa Steel Ltd.**

**...Respondent**

**Present**

**For Appellant**

**Mr. Mukul Rohatgi & Mr. Arun Kathpalia,  
Sr. Advocates.**

**Ms. Misha, Mr. Siddhartha Datta, Mr. Deeprajan Dutta  
Roy & Mr. Moulshree Shukla, Advocates.**

**For Respondent:**

**Mr. S.N. Mookherjee, Sr. Advocate.**

**Mr. Sabyasachi Chaudhury, Mr. Rakesh Sinha & Ms.  
Nikita Jhunhunwala, Advocates.**

**ORDER**

**(Virtual Mode)**

**19.08.2020:** Heard the Learned Senior Counsels appearing for the Appellants in full. For hearing the argument of the Learned Senior Counsel appearing for the Respondent, the matter is adjourned to **7<sup>th</sup> September, 2020** as **'Part Heard'** at **12:00 noon**.

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

*Sim/Kam*